celebite

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF SEPTEMBER, 2025

In view of request received from Ms. Neetu Nagar, Ld. ACJM-06, the duty roster bearing No.8102-8122-D/CJM/RADC/DR/2025 dated 27-08-2025, for the month of September, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Ms. Jyoti Maheshwari Ld. ACJM-05, RADC, New Delhi.	28.09.2025	Ms. Neetu Nagar Ld. ACJM-06, RADC, New Delhi.

Rest of the conditions shall remain une fininged. एवं संत्र निर्मा अपरी संस्था (H)

(Nehal Mittal)
ACJM-034Zink to CJM
Rouse Avenue District Courts
New Delhi.

Order No. 9252-D/4276-DCJM/RADE/DR/2025

Dated 26-9-25

Copy forwarded digitally/physically for information and necessary action to:

- 1. The Ld. Regisrar General, Hon'ble High Court of Delhi.
- 2. The Ld. District & Sessions Judge, (Hgs), Delhi.
- 3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
- 4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
- 5. The Director of Prosectuion, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
- 9. The Branch In-charge, Care Taking, Faciliation, Computer and Filing Sector, Judicial Branch, RADC, New Delhi.
- 10. The Reader to the undersigned.
- 11. The Lockuup In-charge, Rouse Avenue District Court, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
- 13. For uploading on 'LAYERS'.
- 14. The Secy. DLSA, RADC.

(Neha Mittal)
ACJM-03/Link to CJM
Rouse Avenue District Courts

New Delhi.